GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3217 ANSWERED ON:15.03.2013 COLLECTION OF INDIRECT TAXES Bapurao Shri Khatgaonkar Patil Bhaskarrao;Chitthan Shri N.S.V.;Dhruvanarayana Shri R. ;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Thamaraiselvan Shri R.

Will the Minister of FINANCE be pleased to state:

(a) the target set by the Government to collect indirect taxes during the current financial year and the achievements made so far;

(b) whether it has come to the notice of the Government that several companies have paid lower central excise duty and service tax during the current year as compared to last year;

(c) if so, the details thereof including the names of such companies, year-wise and the action taken by the Government in this regard; and

(d) the measures taken/being taken by the Government to achieve the budget target set for collection of taxes?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

(a) The Budget Estimate (B.E) and Revised Estimate (R.E) in respect of Indirect taxes for 2012-13 is Rs. 5,05,044.34 crore and Rs. 4,69,546.09 crore respectively. The total Indirect tax collection in the current financial year from April 2012 to January 2013 is Rs. 3,75,778 crore (figure is provisional and exclusive of cesses not administered by Department of Revenue) which shows 80% achievement over R.E. 2012-13.

(b) & (c) The information is being collected and will be laid on the table of the House.

(d) The Government is taking appropriate measure to augment the revenue, such as, liquidation of pendency of adjudication, recovery of confirmed demand, audit of assessees. Regular steps to improve anti-evasion performance are also being taken. These include, strengthening of Intelligence network, identification of evasion prone commodities/ services, issuing Modus Operandi Circulars regarding evasion of Central Excise, Customs duty & Service tax to field formations, coordination and sharing of information about tax evasion with other enforcement agencies like, Central Economic Intelligence Bureau (CEIB), Income Tax, Sales Tax, Enforcement Directorate and Financial Intelligence Unit (FIU).